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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 01/01/2024

**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	5123245/ 34	Opp. No. AMD- 1146663	M/S. G L VERMA / SWADHIN P. SHARMA  V/s  M/S. LOKENDRA SINGH / NIRALA SALT LIMITED	Shivangi Rana, Hearing Officer  Rule 45 (2)
02	2064705/ 07	Opp. No. AMD- 802666	M/S. GAUTAM & COMPANY / SMT. SAVITA DEVI SHARMA  V/s  M/S. RAMCHANDRA R.MANDHANE, ADVOCATE. / SURAJ ARTS & ANTIQUES	Shivangi Rana, Hearing Officer  Rule 46(2)
03	2345072/ 07	Opp. No. AMD- 907746	M/S. BRAHMBHATT & ASSOCIATES. / SANJAYKUMAR MAFATLAL CHAVDA  V/s  M/S. TECHNOLEG-IPR (ADVOCATES) / MR. PRAVINBHAI BHAGVANDAS CHAVDA	Shivangi Rana, Hearing Officer  Rule 46(2)
04	2406077/ 07	Opp. No. AMD- 876333	M/S. SONI ASSOCIATES / PRANESHBHAI MANHARBHAI MARU  V/s  M/S. ROYZZ & CO. / CONCORD ENVIRO SYSTEMS PVT. LTD.	Shivangi Rana, Hearing Officer  Rule 45 (2)

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	2843444/ 11	Opp. No. AMD- 961910	M/S. N. LAKSHMI PRIYA / ANJALI GUPTA  V/s  M/S. MADAMSER & CO. / SHREE SANT KRIPA INTELLECTUAL	Shivangi Rana, Hearing Officer  Main Matter
06	2843827/ 05	Opp. No. AMD- 899575	M/S. G. D. BANSAL & ASSOCIATES / HARISHANKAR MITTAL S/O SH. RAMDAYAL MITTAL  V/s  M/S. AJANTA PHARMA LTD	Shivangi Rana, Hearing Officer  Main Matter
07	2843827/ 05	Opp. No. AMD- 900795	M/S. G. D. BANSAL & ASSOCIATES / HARISHANKAR MITTAL S/O SH. RAMDAYAL MITTAL  V/s  M/S. LUPIN LIMITED. / KHAITAN & CO.	Shivangi Rana, Hearing Officer  Main Matter
08	2347394/ 30	Opp. No. AMD- 879922	M/S. D.C. DANI & ASSOCIATES / SUNITA PRAKASH SINGH  V/s  M/S. S.S. RANA & CO.	Shivangi Rana, Hearing Officer  Main Matter
09	3890645/ 22	Opp. No. AMD- 1070164	M/S. SAMPAT DHRUV PRADIP / MR. ATULBHAI KANJIBHAI LADANI  V/s  M/S. NAKUL SATYANARAYAN CHANDAK	Shivangi Rana, Hearing Officer  Rule 45(2)

10	2878097/ 11	Opp. No. AMD- 945171	M/S. T.C.PATEL & CO. / NITESH DAMJIBHAI VAISHNAV  V/s  M/S. DE PENNING & DE PENNING	Shivangi Rana, Hearing Officer  Main Matter
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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4103490/05	Opp. No. AMD- 1132248	M/S. A P ASSOCIATES / IHEAL PHARMACEUTICAL V/s M/S. KOCHHAR & CO. / LEEFORD HEALTHCARE LIMITED	Shivangi Rana, Hearing Officer Rule 46 (2)
02	4103490/05	Opp. No. AMD- 1132409	M/S. A P ASSOCIATES / IHEAL PHARMACEUTICAL V/s M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD.	Shivangi Rana, Hearing Officer Rule 46(2)
03	4899440/09	Opp. No. AMD- 1123044	M/S. (ADVOCATE) P.S. BHAT OF PSB LAW MANAGEMENT. / KEVA RAM CHOUDHARY TRADING AS : KAMDHENU CABLE V/s M/S. LALJI ADVOCATES / KRISHN RAJPUROHIT	Shivangi Rana, Hearing Officer Rule 46(2)
04	4843246/07	Opp. No. AMD- 1119734	M/S. JITENDRA JANGID / VIVEK JANGIR V/s M/S. ROHIT JAIN, ADVOCATE / SAJJAN KUMAR JANGIR TRADING AS M/S MADAN ENGINEERING WORKS	Shivangi Rana, Hearing Officer Rule 46 (2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4930045/ 31	Opp. No. AMD- 1119886	M/S. SHAH DHARTI PRAFULKUMAR / TNS NEEM INDIA PRIVATE LIMITED  V/s  M/S. SHRI SAI ASSOCIATES / RADHA AGRAWAL.	Shivangi Rana, Hearing Officer  Rule 46(2)
06	5300028/ 25	Opp. No. AMD- 1177181	M/S. HITESHKUMAR VINUBHAI DUDHAT / MAYUR KANUBHAI SHELIYA  V/s  M/S. DELKASH ASSOCIATES / SEPTEM PHARMACEUTICALS PVT LTD	Shivangi Rana, Hearing Officer  Rule 45(2)
07	1834181/ 14	Opp. No. AMD- 771295	M/S. GAURAV SONI, ADVOCATE / MR. HARIKRISHNABHAI NAVINCHANDRA SONI  V/s  M/S. INTTL ADVOCARE. / P.P.JEWELLERS PVT.LTD.	Shivangi Rana, Hearing Officer  Main Matter
08	3262622/ 24	Opp. No. AMD- 911695	M/S. SAMPAT DHRUV PRADIP / SPUNWEB NONWOVEN PVT. LTD.  V/s  M/S. KARAM MULTIPACK PVT.LTD	Shivangi Rana, Hearing Officer  Rule 46(2)
09	3002858/ 07	Opp. No. AMD- 892138	M/S. PRIYANKA B NAGAR, ADVOCATE / RIPULBHAI MULJIBHAI DHAMI  V/s  M/S. D.P. AHUJA & CO	Shivangi Rana, Hearing Officer  Main Matter

10	1409436/ 05	Opp. No. AMD- 715873	M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD  V/s  M/S. INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS / LUPIN LIMITED	Shivangi Rana, Hearing Officer  Main Matter
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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4078130/ 24	Opp. No. AMD- 1120463	M/S. Y. J. TRIVEDI & CO. / NANDAN DENIM LIMITED.  V/s  M/S. KRATI JAIN / NANDAN TEXTILES PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Rule 45(2)
02	4856871/ 08	Opp. No. AMD- 1119613	M/S. LEGALRAASTA TECHNOLOGIES PRIVATE LTD / AKSHAY JAYSUKHLAL MEHTA PROPRIETOR OF MEHTA ENTERPRISE  V/s  M/S. JAYA A MANGHWANI / MEHTA PHARMACEUTICALS	Shivangi Rana, Hearing Officer  Rule 45(2)
03	1031129/ 26	Opp. No. AMD- 225813	M/S. RAJENDRA NANUBHAI MAJITHIA  V/s  M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS	Shivangi Rana, Hearing Officer  Main Matter
04	948869/ 05	Opp. No. AMD- 193974	M/S. EASY TRADE SOLUTION / EDEN HEALTH CARE (P) LTD.  V/s  M/S. INTERNATIONAL TRADE MARKS BUREAU	Shivangi Rana, Hearing Officer  Main Matter

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
			/ LUPIN LIMITED	
05	1035986/05	Opp. No. AMD- 212424	M/S. TRADESAFE / M/S. AJANTA INDIA LIMITED V/s M/S. ARJUN T. BHAGAT & CO. / AJANTA PHARMA LIMITED	Shivangi Rana, Hearing Officer Main Matter
06	1035986/05	Opp. No. AMD- 212438	M/S. TRADESAFE / M/S. AJANTA INDIA LIMITED V/s M/S. JASANI & COMPANY, ADVOCATES / R.S.CHAMPALAL VIJAYCHAND SARIYA	Shivangi Rana, Hearing Officer Main Matter
07	4319014/03	Opp. No. AMD- 1166673	M/S. NAVDEEP & ASSOCIATES / RENEE COSMETICS PRIVATE LIMITED V/s M/S. HAPPY GUPTA	Shivangi Rana, Hearing Officer Rule 45(2)
08	4319013/03	Opp. No. AMD- 1166672	M/S. NAVDEEP & ASSOCIATES / RENEE COSMETICS PRIVATE LIMITED V/s M/S. HAPPY GUPTA	Shivangi Rana, Hearing Officer Rule 45(2)
09	1031123/20	Opp. No. AMD- 176023	M/S. NAVDEEP & ASSOCIATES / RENEE COSMETICS PRIVATE LIMITED V/s M/S. HAPPY GUPTA	Ashish Pandey Asst. Registrar Main Matter



10	1030074/ 11	Opp. No. AMD- 195362	M/S. NAVDEEP & ASSOCIATES / RENEE COSMETICS PRIVATE LIMITED  V/s  M/S. HAPPY GUPTA	Ashish Pandey Asst. Registrar  Main Matter
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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4944751/ 25	Opp. No. AMD- 1122796	M/S. HARPREETSINGH BANKER / AKSHAY MEHRA.  V/s  M/S. D.P. AHUJA & CO	Shivangi Rana, Hearing Officer  Rule 45(2)
02	3850403/ 05	Opp. No. AMD- 1119216	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED  V/s  M/S. K.C. PATEL & CO. / ZOTA HEALTH CARE LTD.	Shivangi Rana, Hearing Officer  Rule 45(2)
03	4909037/ 16	Opp. No. AMD- 1125600	M/S. ATUL KUMAR SAHUWALA / NARENDER KUMAR AGARWAL S/O DEVI DAYAL AGARWAL  V/s  M/S. LALJI ADVOCATES / ALLIANCE BRUSH WORKS.	Shivangi Rana, Hearing Officer  Rule 46(2)
04	2995150/ 29	Opp. No. AMD- 1030527	M/S. G. D. BANSAL & ASSOCIATES. / LOTUS DAIRY PRODUCTS PRIVATE LIMITED  V/s  M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA / BUNGE INDIA PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Rule 45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3950524/07	Opp. No. AMD- 973765	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Shivangi Rana, Hearing Officer Main Matter
06	3950525/35	Opp. No. AMD- 973766	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Shivangi Rana, Hearing Officer Main Matter
07	3950526/37	Opp. No. AMD- 973767	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Shivangi Rana, Hearing Officer Main Matter
08	4562678/05	Opp. No. AMD- 1079838	M/S. SHETH & CO., ADVOCATES UMESHKUMAR GHANSHYAMBHAI PATEL V/s M/S. ANAND AND ANAND / DHARAMPAL PREMCHAND LIMITED	Shivangi Rana, Hearing Officer Main Matter
09	4562678/05	Opp. No. AMD- 1081426	M/S. SHETH & CO., ADVOCATES UMESHKUMAR GHANSHYAMBHAI PATEL V/s M/S. ANAND AND ANAND / N.RAMACHANDRAN	Shivangi Rana, Hearing Officer Main Matter

10	4562678/ 05	Opp. No. AMD- 1065470	M/S. SHETH & CO., ADVOCATES UMESHKUMAR GHANSHYAMBHAI PATEL  V/s  M/S. RAJ TRADE MARK CO. / MR. AMARDEEP SINGH VIG, (PARTNER) AT M/S. VIGSONS HEALTHCARE INDIA LLP	Shivangi Rana, Hearing Officer  Rule 45(2)
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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4502629/ 10	Opp. No. AMD- 1068342	M/S. LABDHI KOCHAR & ASSOCIATES / PRIME IMPEX.  V/s  M/S. MEGHA HARSHWAL (ADVOCATE) / POPIN PROPRIETOR OF M/S. UNLIMITED SHOPPING	Ashish Pandey Asst. Registrar  Rule 45(2)
02	4474299/ 05	Opp. No. AMD- 1148554	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s  M/S. CHARAK PHARMA PVT LTD.	Ashish Pandey Asst. Registrar  Rule 45(2)
03	4474299/ 05	Opp. No. AMD- 1148109	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s  M/S. J.T.JHALA & CO.,ADVOCATE / ERIS LIFESCIENCES LIMITED	Ashish Pandey Asst. Registrar  Main Matter
04	4474299/ 05	Opp. No. AMD- 1147351	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s	Ashish Pandey Asst. Registrar  Main Matter

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1465914/ 05	Opp. No. AMD- 732830	M/S. Y. J. TRIVEDI & CO. / NIRMA LIMITED  V/s  M/S. V. G. PARULKAR. / CIPLA LIMITED	Shivangi Rana, Hearing Officer  Main Matter
06	1004504/ 05	Opp. No. AMD- 172583	M/S. N. R. MEVADA  V/s  M/S. KHAITAN & CO / KOYE PHARMACEUTICALS PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter
07	1465924/ 30	Opp. No. AMD- 717076	M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LIMITED  V/s  M/S. H. K. ACHARYA & COMPANY. / SHAH JIVRAJ NANCHAND & SONS	Shivangi Rana, Hearing Officer  Main Matter
08	1465913/ 05	Opp. No. AMD- 745107	M/S. Y. J. TRIVEDI & CO. / NIRMA LIMITED  V/s  M/S. DEPENNING & DEPENNING / BDH INDUSTRIES LIMITED	Shivangi Rana, Hearing Officer  Main Matter
09	1465913/ 05	Opp. No. AMD- 744737	M/S. Y. J. TRIVEDI & CO. / NIRMA LIMITED  V/s  M/S. INTERNATIONAL TRADE MARKS BUREAU. / EMBIOTIC LABORATORIES PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter

10	1465913/ 05	Opp. No. AMD- 743817	M/S. Y. J. TRIVEDI & CO. / NIRMA LIMITED  V/s  M/S. V. G. PARULKAR. / CIPLA LIMITED	Shivangi Rana, Hearing Officer  Main Matter
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**CAUSE LIST (ONLINE)**

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4474301/05	Opp. No. AMD- 1147352	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s  M/S. REMFRY & SAGAR	Ashish Pandey Asst. Registrar  Main Matter
02	4474301/05	Opp. No. AMD- 1148555	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s  M/S. CHARAK PHARMA PVT LTD.	Ashish Pandey Asst. Registrar  Rule 45(2)
03	4474301/05	Opp. No. AMD- 1148108	M/S. KIRAN M. BHATIYA, ADVOCATE / ABHISHEK ARUN TULSYAN  V/s  M/S. J.T.JHALA & CO.,ADVOCATE / ERIS LIFESCIENCES LIMITED	Ashish Pandey Asst. Registrar  Main Matter



04	4065668/ 25	Opp. No. AMD- 1057199	M/S. KAUSHIKCHANDRA AMBALAL BAROT / AVINASH KUMAR DHANJIBHAI BHADIYADRA V/s  M/S. SAGAR CHANDRA & ASSOCIATES / SHOPPERS STOP LTD.	Ashish Pandey Asst. Registrar  Rule 46(2)
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05	4045878/ 01	Opp. No. AMD- 1082793	M/S. O.P. SHARMA BROTHERS / SREE SONANA KHETLAJI CORPORATION  V/s  M/S. KHAITAN & CO. / PIDILITE INDUSTRIES LTD.	Ashish Pandey Asst. Registrar  Rule 45(2)
06	3013096/ 20	Opp. No. AMD- 905194	M/S. SUPERFASTACTION REGN. SERVICE / SHRI ANIL AGGARWAL  V/s  M/S. AHLAWAT & ASSOCIATES / AICA LAMINATES INDIA PVT LTD.	Shivangi Rana, Hearing Officer  IP dated 09/12/2019
07	3078401/ 43	Opp. No. AMD- 911395	M/S. GAURAV SONI, ADVOCATE / MAHESH MANSHUKHLAL MEHTA  V/s  M/S. COX AND KINGS GLOBAL SERVICES PVT. LTD.	Shivangi Rana, Hearing Officer  Main Matter
08	1457695/ 05	Opp. No. AMD- 719778	M/S. M. P. MIRCHANDANI & CO. / GOPAL MITTAL  V/s  M/S. INTERNATIONAL TRADE MARKS BUREAU / ELDER PHARMACEUTICALS LIMITED	Shivangi Rana, Hearing Officer  Rule 46(2)

09	1814192/ 30	Opp. No. AMD- 786140	M/S. Y. J. TRIVEDI & CO. / NIRMA LIMITED  V/s  M/S. INTERNATIONAL TRADE MARKS BUREAU. / EMBIOTIC LABORATORIES PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter + TM-16
10	4071207/ 05	Opp. No. AMD- 1052495	M/S. Y. J. TRIVEDI & CO. / KAILASH SPICES INDUSTRIES  V/s  M/S. LALJI ADVOCATES. / K.S.OILS LTD	Shivangi Rana, Hearing Officer  Rule 46(2)



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01	4043745/ 30	Opp. No. AMD- 1125880	M/S. ANKIT SETHI / ASHOK KUMAR SINGHAL S/O BABOO LAL SINGHAL  V/s  M/S. DELHI REGISTRATION SERVICE / KAMLESH TEA ESTATE PVT.LTD.	Ashish Pandey Asst. Registrar  Rule 45(2)
02	4040959/ 05	Opp. No. AMD- 1128185	M/S. DHARUVIN D. MEHTA / SOL DERMA PHARMACEUTICALS PVT LTD  V/s  M/S. R. R. SHAH & CO. / UNISON PHARMACEUTICALS PRIVATE LIMITED	Ashish Pandey Asst. Registrar  Rule 46(2)

03	1465625/ 34	Opp. No. AMD- 721469	M/S. INDO OVERSEAS TRADE MARKS CO./ URMIN PRODUCTS PVT. LTD.  V/s  M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS	Ashish Pandey Asst. Registrar  Main Matter
04	1031121/ 18	Opp. No. AMD- 176029	M/S. INDO OVERSEAS TRADE MARKS CO./ RAJENDRA NANUBHAI MAJITHIA.  V/s  M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS	Ashish Pandey Asst. Registrar  Main Matter

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05	4103491/ 05	Opp. No. AMD- 1129591	M/S. N.R.SRINATH / IHEAL PHARMACEUTICAL  V/s  M/S. VISHESH AND ASSOCIATES. / GLENMARK PHARMACEUTICALS LIMITED	Shivangi Rana, Hearing Officer  Rule 46(2)
06	4119826/ 03	Opp. No. AMD- 1118370	M/S. RUKMANI DHANGAR / TARUN SANKHALA TRADING AS : SOHAM HEENA PRODUCT  V/s  M/S. TMR SOLUTIONS / OMPRAKASH TAK.	Shivangi Rana, Hearing Officer  Rule 46(2)
07	1689213/ 32	Opp. No. AMD- 750004	M/S. NIKUNJ V. JOSHI, ADVOCATE / JOSHI YOGESHKUMAR GORDHANBHAI  V/s  M/S. JAYA MANGHWANI, ADVOCATE / YOGI AYURVEDIC PRODUCTS PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter

08	1685199/ 05	Opp. No. AMD- 739511	M/S. BALCHANDRA A. SONI. / M/S. AYURLAB HERBAL PVT. LTD.  V/s  M/S. TRADE MARK PROTEC COMPANY. / M/S. THREE -N- PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer  Main Matter
09	2524050/ 35	Opp. No. AMD- 839547	M/S. B & H ASSOCIATES. / M/S U AND T TRACTOR SPARES PRIVATE LIMITED  V/s  M/S. LEX ORBIS. / UST GLOBAL INC	Shivangi Rana, Hearing Officer  Rule 46(2)
10	4481523/ 05	Opp. No. AMD- 1089575	M/S. ASHWANI KUMAR GUPTA. / OXYGEN PHARMACEUTICAL PRIVATE LIMITED  V/s  M/S. SUN PHARMA LABORATORIES LIMITED	Shivangi Rana, Hearing Officer  Rule 46(2)



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
TRADE MARKS  
GEOGRAPHICAL  
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 11/01/2024

### CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4185321/ 05	Opp. No. AMD- 1152014	M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD.  V/s  M/S. HINDUSTAN PHARMACEUTICALS.	Ashish Pandey Asst. Registrar  Rule 46(2)
02	4458405/ 07	Opp. No. AMD- 1129302	M/S. INDUS / MRS. HARUN BANO TRADING AS: D.J. ENGINEERING INDUSTRIES  V/s  M/S. KRISHNA TRADE MARK BUREAU. / M/s- RAVI PANKHA (INDIA) PRIVATE LIMITED	Ashish Pandey Asst. Registrar  Rule 46(2)

03	1031117/ 14	Opp. No. AMD- 176026	M/S. INDO OVERSEAS TRADE MARKS CO./ RAJENDRA NANUBHAI MAJITHIA.  V/s  M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS	Ashish Pandey Asst. Registrar  Main Matter
04	1030081/ 18	Opp. No. AMD- 195386	M/S. INDO OVERSEAS TRADE MARKS CO./ URMIN PRODUCTS PVT. LTD.  V/s  M/S. JATIN Y. TRIVEDI / BABUL PRODUCTS	Ashish Pandey Asst. Registrar  Main Matter

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1775816/ 17	Opp. No. AMD- 839401	M/S. MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE / BHIMJI MANGABHAI DHAMECHA  V/s  M/S. K.C. PATEL & CO. / SIDDHI ENGINEERS	Shivangi Rana, Hearing Officer  Rule 46(2)
06	1781965/ 05	Opp. No. AMD- 778700	M/S. Y. J. TRIVEDI & CO. / FACETS LIFESTYLE PVT. LTD.  V/s  M/S. LALJI ADVOCATES / ANANTA MEDICARE LIMITED.	Shivangi Rana, Hearing Officer  Main Matter

07	1781983/ 05	Opp. No. AMD- 778698	M/S. Y. J. TRIVEDI & CO. / FACETS LIFESTYLE PVT. LTD.  V/s  M/S. LALJI ADVOCATES / ANANTA MEDICARE LIMITED.	Shivangi Rana, Hearing Officer  Main Matter
08	1782182/ 30	Opp. No. AMD- 780886	M/S. BRAHMBHATT & ASSOCIATES. / PATEL CHIRAG RAMBHAI.  V/s  M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LIMITED.	Shivangi Rana, Hearing Officer  Main Matter
09	1782182/ 30	Opp. No. AMD- 780050	M/S. BRAHMBHATT & ASSOCIATES. / PATEL CHIRAG RAMBHAI.  V/s  M/S. Y. J. TRIVEDI & CO. / PRAVIN TRADERS.	Shivangi Rana, Hearing Officer  Main Matter
10	1782183/ 30	Opp. No. AMD- 779637	M/S. BRAHMBHATT & ASSOCIATES. / PATEL CHIRAG RAMBHAI.  V/s  M/S. DELHI REGISTRATION SERVICE. / ROOP TRADING COMPANY	Shivangi Rana, Hearing Officer  Main Matter